

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK,
CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 25.05.2022 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)(CH)(Ins) No. 159/2022 and I.A.No. 373 of 2022	Sree Vinayaka Buildwell Projects Private Limited Vs NHDPL South Private Limited	A.M.Sridharan S.John Major	
2.	Comp. App. (AT)(CH)(Ins) No. 160/2022 and I.A.No. 374 & 375 of 2022	Vivek Anand Vs S.Santha Kumar	Adith Narayan Vijayaraghavan V.L.Akshai Sajin Kumar	
3.	Comp. App. (AT)(CH)(Ins) No. 161/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Anirudh Krishnan Adarsh Subramanian	
4.	Comp. App. (AT)(CH)(Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd.,	Mumaneni Vazra Lakshmi B.Anandha Lakshmi	
5.	Comp. App. (AT)(CH)(Ins) No. 163/2022 and I.A.No. 376, 377, 378 & 379 of 2022	Alka Ajay Vijan Vs M/s ReNew Power Services (P) Ltd., and Anr	G.Hari Hara Arun Soma Shankar R.Prithviraj Pandian	
6.	Comp. App. (AT)(CH)(Ins) No. 156/2022	GMP Technical Solutions Private Ltd Vs Swiss Garnier Genexiaa Sciences Pvt. Ltd	Vipin Warriar, Vidyalakshmi Vipin, V.S.Prasanthi, K.Mokshavathy	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH) No. 27/2022 & IA No. 294/2022 (PH)	Aapico Hitech Public Company Limited & 2 Ors Vs ABT Limited & 7 Ors	Roshan Balasubramanian	M/s Ramani & Shankar Caveator

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in
(Chennai Bench)**

By the order of Hon'ble Member (J)

For Assistance,

- 1. Asst. Registrar - PH No. : 044-2888 0500
CELL : 9952974451**
- 2. Court Officer - PH No. : 044-2888 0450**